National Company Law Tribunal Allahabad Bench

CPNO. 167/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: Hipad Technology India Put Ud

SECTION OF THE COMPANIES ACT/1& B CODE: 7(7) of the Companies Act, 2013

SI. NO. Name Designation Representation Signature

1. Chandra Manifizada

2. Krishna Der Vyer Adv. ROC

PJP

CP No.167/ALD/2017

Advocate Sh. Chandramani Yadav proxy for Sh. Naveet Arora the petitioner counsel. The present application is filed as a fresh case under Sections 7(7) of the Companies Act of 2013. The Registry is directed to make scrutiny of the same.

A copy of the present petition be provided to the Central Govt. Standing counsel representing the ROC Kanpur and the petitioner is further directed to serve a notice of hearing alongwith a copy of petition to the ROC Kanpur.

The matter be listed on 21st December, 2017.

Shri H.P. Chaturvedi, Member (Judicial)

Dated: 24.11.2017

Typed by: MD. Zaid (Stenographer)